

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

OA 1568/93

BETWEEN:

1. Michel Francis
2. Hameed Khan

.. Applicants

AND

1. The Commander Works Engineer,
Mud Fort, Secunderabad-500 003.
2. The Engineer-in-Chief,
Army Head Quarters, Kashmiri House,
Rajaji Marg, New Delhi
3. Chief Engineer, Headquarters,
Southern Command Engineers Branch,
Pune 411 001
4. Garrison Engineer (P) (I) (R&B)
Chandrayangutta, Keshavagiri Post,
Hyderabad.
5. Garrison Engineer (P) (I) R&B
Kanchan Bagh, Hyderabad.

.. Respondents..

Counsel for the applicant: Mr. K. Lakshmana Chary

Counsel for the Respondents: Mr. N.R. Devaraj

CORAM:

THE HON'BLE SHRI R. RANGARAJAN: MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

JUDGEMENT

(Oral order per Hon'ble Sri R. Rangarajan: Member (Admn.)

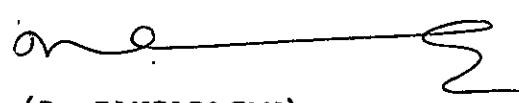
None for the applicant and Shri Devaraj for respondents.
This OA regularly came up for hearing. It was posted for final hearing even earlier in the year 1994. As learned counsel for the applicant is not present, ^{even today} it is presumed that he has no interest in pursuing the case.

In view of the above, as per Rule 15(i) of CAT ^{procedural} 1985 the OA is dismissed. No costs.


(B.S. JAI PARAMESHWAR)

MEMBER (JUDL.)

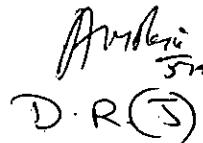
26/11/96


(R. RANGARAJAN)

MEMBER (ADMN.)

Dated: 26TH NOVEMBER 1996
Dictated in the open court

KSM


D.R.S.

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Typing

179 THIS PAPER

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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

ANB

THE HON'BLE SHRI B.S.JAI PARAMESHWAR:
M(J)

DATED:

26/11/96

ORDER/JUDGEMENT

R.A./C.P/M.A.No.

D.A. NO. 1568/93 ⁱⁿ

~~ADMITTED AND INTERIM DIRECTIONS ISSUED~~
~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS.~~

II COURT

YLKR

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

DEPT/DESPATCH

12 DEC 1996 New

हैदराबाद न्यायालय
HYDERABAD BENCH